BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.198/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M.

Name of the Company		Swapan Bhar & Ors.		
		-Versus-		
		D.G.Cold Storage Pvt.Ltd & Ors.		
Under Section		397/398		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
	LE	TTERS)		

1) Hr. Sohauther Bharma, Ad Jar 2) Hrs Onmila Challeratorry, Adv Spetitioners P / 10/2017 3) No Namvaler Berser, Adv Spetitioners P / 10/2017

ORDER

Ld. Counsels appeared on behalf of the petitioners.

Matter adjourned due to paucity of time.

Listed on 9th November 2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

ry